Countries has invited two delegations of the India-China Friendship Assot < tion to pay a visit to China this year.

533. [Transferred to the 30th April, 1981].

12 Noon

PAPERS LAID ON THE TABLE

[The Vice-Chairman (Shri Arvind Ganesh Kulkarni in the Chair]

Report and Accounts (1979-80) of the Shipping Corporation of India Limited Bombay and related papers

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Thirtieth Annual Report and Accounts of the Shipping Corporation of India Limited, Bombay, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation. [Placed in Library.]

[See No. LT-2348/81 for (i) and (ii)].

Drug_S and Cosmeti_{CS} (Amendment) Rules, 1981

THE MINISTER OF STATE IN THE AND MINISTRY HEALTH \mathbf{OF} FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): Sir. I beg to lay on the Table, under section 38 of the Drugs and Cosmetics Act, 1940, a copy (in English and Hindi) of the Ministry of Health (Department * and Family Welfare of Health) Notification G.S.R. No. 27(E), dated the 17th January, 1981, publishing the Drugs and Cosmetics (Amendment) Rules, 1981. [Placed in Library. See No. LT-2262/ 81].

- 1. Report and certifiet Accounts (1978-79) of the Chittaranjan National Cancer Research Centre, Calcutta and related papers.
- II. Report and certified Accounts (1978-79) of the Central Council for Research in Ayurveda and Siddha.

SHRI NIHAR RANJAN LASKAR: Sir, I also beg to lay on the Table:-

I. A copy (in English and Hindi) of the Annual Report and Certified Accounts of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1978-79, and the Audit Report on the Accounts together with a statement giving reasons for the delay in laying the document. [Placed in Library. See No. LT-2313/81].

II. A copy (in Hindi) of the Annual Report and Certified Accounts of the Central Council for Research in Ayurveda and Siddha, for the year 1978-79. [Placed in Library. See No. LT-2350/81].

- 1. Accounts (1979-80) of the Delhi Transport Corporation and related papers.
- II. Notifications of the Delhi Administration (Transport Department) and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): Sir, I beg to lay on the Table:—

I. A copy (in English and Hindi) of the Annual Accounts of the Delhi Transport Corporation for the year 1979-80, and the Audit Report thereon, together with a Review by Government thereon, under subsection (4) of section 33 of the Road Transport Corporations Act, 1950. [Placed in Library. See No. LT-2263/81].

II. (1) A copy each (in English and Hindi) of the following Natifications of the Delhi Administration (Transport Department) under subsection (4) of section 133 of the Motor Vehicles Act, 1939:---

(i) Notification No. SECE3(45)/ 74-TPT/13726, dated the 5th November, 1979, publishing the Delhi Motor Vehicles (1st Amendment) Rules, 1979.

(ii) Notification No. SECE3 (93)/79-TPT/14232, dated the 14th November, 1979, publishing the Delhi Motor Vehicles (2nd Amendment) Rules, 1979.

[Placed in Library. See, No. LT_2264/8] for (i) and (ii)].

(iii) Notification No. SECE 3(45)/79-TPT/5577-5604, dated the 4th June, 1980, publishing the Delhi Motor Vehicles (Fourth Amendment) Rules, 1980. [Placed in Library. See No. LT-2403/81].

(2) Statements (in English and Hindi) giving reasons for the delay in laying the Notifications mentioned at (1) above. [Placed in Library. See No. LT-2264/81].

REPORT OF THE COMMITTEE ON PUBLIC ACCOUNTS

SHRI INDRADEEP SINHA (Bihar): Sir, I beg to lay on the Table a copy (in English and Hindi) of Fortieth Report of the Public Accounts Committee on Purchases and Stores relating to the Ministry of Railways (Railway Board).

REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. R. MORARKA (Rajasthan): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Eighteenth Report of the Committee on Public Undertakings on Khetrⁱ Copper Complex of Hindustan Copper Limited and Minutes of the sittings of the Committee relating thereto. SABHA] Mrs. Margaret Thatcher 172 The British Prime Minister

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI G. SWAMY NAIK (Andhra Pradesh): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

(i) Ninth Report on the Ministry of Shipping and Transport—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in the Hindustan Shipyard Limited.

(ii) Tentin Report of the Ministry of Home Affairs—Socio-economic conditions of Scheduled Castes and Scheduled Tribes in Goa, Daman and Diu.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Now we go to Calling Attention.

RE DEROGATORY WORD USED AGAINST MRS. MARGARET THA-TCHER, THE BRITISH PRIME MI. NISTER

SHRI MANUBHAI PATEL (Gujarat): Point of order. I raise it now because it is not permissible during the Questeon Hour. The hon. Member used the word * for the British Prime Minister. I think it is not in good taste and also that it does not command any respect. The word * , I think, has not a good meaning also and if this forum is used to say such a word, I think it will not be proper. I wonder whether it should be kept on the record.

THE VICE-CHAIRMAN (SHRI 7 ARVIND GANESH KULKARNI): I will examine it.

*Expunged as ordered by the Chair.